

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1217
TO BE ANSWERED ON 9TH FEBRUARY, 2024**

TREATMENT UNDER INDIAN SYSTEM OF MEDICINE

1217. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that many foreign nationals are seeking treatment under Indian System of Medicine in the country;
- (b) if so, the details thereof;
- (c) whether the Government has kept track of such foreign nationals who are seeking treatment under Indian System of Medicine in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(PROF. SATYA PAL SINGH BAGHEL)**

(a) to (d) The Government of India has introduced a separate category of AYUSH Visa for foreigners visiting India for treatment under AYUSH System/Indian System of Medicine on 27th July, 2023. AYUSH Visa is available under four sub-categories i.e. (i) AYUSH Visa (AY-1), (ii) AYUSH Attendant Visa (AY-2), (iii) e-AYUSH Visa and (iv) e-AYUSH Attendant Visa.

AYUSH Visa is granted to a foreigner whose sole purpose is to seek treatment through AYUSH System/Indian System of Medicine like Therapeutic Care and Wellness in a Hospital/Wellness Centre accredited and registered with any Government authority(ies) concerned or National Accreditation Board for Hospitals & Healthcare Providers (NABH)/ National Commission for Homoeopathy (NCH)/ National Commission for Indian System of Medicine (NCISM) accredited hospitals providing AYUSH services.

Bureau of Immigration under Ministry of Home Affairs publishes the data on the Total Foreign Tourist Arrivals (FTA) in India on medical purpose annually. The data for total FTAs arriving for medical purpose between 2018 and 2021 is given below:

Year	FTAs on Medical Purpose
2018	640798
2019	697453
2020	182945
2021	303526
